

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

MA 743/2018

IN CA(CAA)-20/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **VIVA COMPOSITE PANEL PVT. LTD.**

SECTIONS OF THE COMPANIES ACT: SECTIONS 230-232 OF THE  
COMPANIES ACT, 2013.

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ORDER

23. MA 743/2018 IN CA(CAA)-20/230-232/MB/2018

On MA 743 of 2018 filed by the Petitioner for withdrawal of Company  
Application, this Company Application is hereby dismissed as withdrawn.

SD/-

RAVIKUMAR DURASAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

**Encl: Withdrawal Memo**